

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 237
(IB)-418(ND)2018
IA/3150/2020, IA/3770/2020, IA/3983/2020
IA/4311/2020, IA/4594/2020, IA/173/2021

IN THE MATTER OF:

M/s. Alloys & Metals (INDIA) ... Applicant/Petitioner
Versus
M/s. Hindustan Paper Corporation Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.02.2021

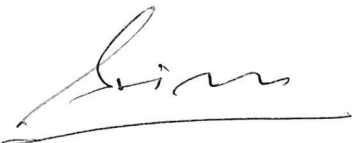
CORAM:

SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

ORDER

Renotify on 12.02.2021.


(T.S SINGH)
COURT OFFICER